

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:112
ANSWERED ON:06.03.2007
EDUCATION OF HANDICAPPED CHILDREN
Masood Shri Rasheed

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether handicapped children are deprived of good quality education in the country;
- (b) if so, the reasons therefor;
- (c) whether the Government has framed any policy for education of the handicapped children;
- (d) if so, the details thereof; and
- (e) the details of fund and assistance provided to the States therefor during the last three years, State-wise ?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE REPLY TO PART (a) to (e) of THE LOK SABHA STARRED QUESTION NO 112 FOR 6.3.2007 REGARDING EDUCATION OF HANDICAPPED CHILDREN ASKED BY SHRI RASHEED MASOOD

(a) & (b) No Sir. The Sarva Shiksha Abhiyan (SSA), a flagship programme of the Ministry of Human Resource Development, is a response to the demand for quality basic education all over the country. SSA has a special focus on providing inclusive education for children with special needs in general schools. Hence the quality education available in the general schools is also available to the disabled children. In addition SSA supports a wide range of approaches, options and strategies for education of children with special needs.

Further, the Centrally Sponsored Scheme of Integrated Education for the Disabled Children (IEDC) endeavours to achieve the integration of children with disabilities, of mild to moderate nature, in normal schools.

The Ministry of Social Justice & Empowerment is also funding a number of Special Schools, Vocational training centres, etc under the Deen Dayal Disability Rehabilitation Scheme.

(c) & (d) The Ministry of Social Justice and Empowerment has finalized a National Policy for Persons with Disabilities in February 2006. Para 48 of the Policy deals with the education of persons with disabilities. Ministry of Human Resource Development is also involved in the implementation of the policy. The relevant extract of the policy is annexed as Annexure - I.

(e) State-wise details of funds provided during the last three years under SSA (for education of children with special needs), IEDC and the Deen Dayal Disability Rehabilitation Schemes are annexed as Annexure-II, Annexure-III and Annexure IV respectively.